

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 1st day of November 2001

Original Application no. 1117 of 2001.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member
Hon'ble Maj Gen K.K. Srivastava, Administrative Member

Vivek Singh, S/o Sri Anant Singh,
R/o Mohalla Diwanpura, Post Office Rath,
Distt. Hamirpur.

... Applicant

By Adv : Sri V.K. Srivastava

Versus

1. Union of India, through its Secretary,
Rail Bhawan,
NEW DELHI.
2. Railway Recruitment Board, through its Secretary,
D 15 Machna Colony, near bus stop no. 6,
BHOPAL (MP)
3. Joint Director Establishment (Welfare),
Railway Board,
NEW DELHI.

... Respondents

By Adv : Sri A.K. Gaur

O R D E R

Hon'ble Mr. S.K.I. Naqvi, Member-J.

The applicant has come up seeking direction to the respondents to issue appointment letter to the applicant who has successfully completed 2 years Job Linked Course in pursuance of Railway Recruitment Board Bhopal's Employment notice. He has further grievance that inspite of his repeated request and representation

Saan

....2/-

no order has been passed nor his representations ~~is~~ decided.

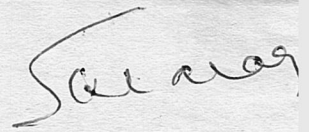
2. The learned counsel for either side agree that the matter may be decided at this admission stage with the direction to the Competent Authority to decide the representation of the applicant. Shri V.K. Srivastava, learned counsel for the applicant further seeks liberty to file a more elaborate representation.

3. We find the prayer, as above, is acceptable and we decide the O.A. as under :

In case the applicant files a fresh elaborated comprehensive representation within a period of four weeks, the Competent Authority shall decide the same within a period of three months, thereafter, by passing detailed, reasoned and speaking order with copy to applicant.

4. The OA is decided accordingly with ^{no} order as to costs.


Member-A


Member-J

/pc/